

Seventeenth Loksabha

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Title: Introduction of the Constitution (Amendment) Bill, 2021(Substitution of New Article and Sub-Heading thereto for Article 29).

SHRI BHARTRUHARI MAHTAB (CUTTACK): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

माननीय अध्यक्ष : प्रश्न यह है :

“कि भारत के संविधान का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए ।”

प्रस्ताव स्वीकृत हुआ ।

SHRI BHARTRUHARI MAHTAB: Sir, I introduce the Bill.
